

THE MINISTER OF COAL (SHRI PIYUSH GOYAL): (a) to (e) The information is being collected and will be laid on the table of the House.

#### Leakage of coal in collieries

2778. SHRI MANAS RANJAN BHUNIA: Will the Minister of COAL be pleased to state:

- (a) whether a huge amount of coal leakage is going on in the different collieries under Coal India Limited, incurring huge national losses;
- (b) if so, the amount of coal leakages detected;
- (c) the financial loss to the Government; and
- (d) the steps Government is going to take to curb these?

THE MINISTER OF COAL (SHRI PIYUSH GOYAL): (a) to (c) Law and Order is a State subject and hence, primarily, it is the responsibility of State/District Administration to take deterrent action to stop/curb theft/pilferage of coal. The coal companies are working in close coordination with the State/local Administration to prevent theft of coal. Further, whenever any incident of theft/pilferage of coal comes to the notice of the coal companies, First Information Reports (FIRs) are lodged and action taken against the guilty. Theft/pilferage of coal, if any, is carried out stealthily and clandestinely. As such it is not possible to specify the exact quantum of coal stolen and losses incurred on account of theft/pilferage.

However, as per raids conducted by the security personnel as well as joint raids with the law and order authorities of the concerned State Governments, the quantity of coal recovered and its approximate value in respect of Coal India Limited (CIL) during the last three years year-wise, subsidiary-wise and State-wise, is given as under:

#### *Theft/Pilferage of coal subsidiary-wise and state-wise*

Company	State	2015-16		2016-17		2017-18	
		Quantity Recovered (te)	Approx. Value (₹ Lakh)	Quantity Recovered (te)	Approx. Value (₹ Lakh)	Quantity Recovered (te)	Approx. Value (₹ Lakh)
1	2	3	4	5	6	8	9
Eastern Coalfields Ltd.	West Bengal	4993.27	249.67	7804.76	390.23	8667.24	433.36
	Jharkhand	2645.78	132.32	3500.66	175.03	2346.53	117.33

1	2	3	4	5	6	8	9
Bharat Coking Coal Ltd.	Jharkhand West Bengal	12071.40 445.84	529.67 20.54	12718.85 810.44	549.60 33.60	5093.34 537.35	199.11 20.20
Central Coalfields Ltd.	Jharkhand	99.00	1.05	147.00	1.47	539.97	15.79
Northern Coalfields Ltd.	Madhya Pradesh Uttar Pradesh	0.0 0.0	0.0 0.0	0.0 3.00	0.0 0.042	0.0 0.0	0.0 0.0
Western Coalfields Ltd.	Maharashtra Madhya Pradesh	53.00 0.0	1.12 0.0	225.15 3.00	5.42 0.18	261.96 0.0	7.63 0.0
South Eastern Coalfields Ltd.	Madhya Pradesh Chhattisgarh	0.0 57.50	0.0 2.11	3.50 25.00	0.14 1.50	26.00 38.00	0.57 0.77
Mahanadi Coalfields Ltd.	Odisha	63.10	0.63	57.80	0.38	92.53	0.93
North Eastern Coalfields	Assam	0.0	0.0	0.0	0.0	0.0	0.0
TOTAL COAL INDIA		20428.89	937.110	25296.16	1157.556	17602.92	795.690

(d) Various measures taken by the coal companies to check theft/pilferage of coal include:

- RFID based Boom Barriers and CCTV camera at weighbridges, GPRS based vehicle tracking system with geofencing, CCTV camera at strategic locations of all mines have been installed.
- Regular FIRs are lodged by the Colliery Management and CISF with local Thana. A close watch on the activities of criminals is being kept by CISF.
- Interaction and liaison with District officials at regular intervals and holding meeting with Officials of the State Administration.
- Challans for coal transportation by trucks outside the district are being issued after fixing hologram and putting signatures of authorized officials of CISF to check pilferage.
- Armed Guards have been deployed at Railway sidings.

- Escorting of coal rakes in coordination with RPF upto weighbridge, is arranged in pilferage prone areas.
- Surprise re-weighment of coal loaded trucks is done at weighbridges.
- Surprise checks/raids are conducted by flying squads of CISF/security department.
- Regular patrolling is conducted in and around the mine including OB dumps.
- Joint patrolling with local police is also being carried out in pilferage prone areas.
- Check posts have been established at entry / exit points where all coal laden vehicles are physically checked.
- Security at coal dumps has been strengthened by fencing, proper illumination and round the clock guarding.

The Government of India has launched one mobile app namely "Khan Prahari" and one web app Coal Mine Surveillance and Management System (CMSMS) for reporting unauthorized coal mining activities so that monitoring and taking suitable action on it can be done by Law & Order authority.

#### **Increase in import of coal**

2779. DR. VIKAS MAHATME: Will the Minister of COAL be pleased to state:

- (a) whether there is going to be an expected increase in the import of coal;
- (b) if so, the details thereof;
- (c) whether it is a fact that the price of imported coal is about 40 per cent higher than the domestic coal;
- (d) whether Government is involved in discussions with coal producers outside the country regarding the price of future imports; and
- (e) if so, the details thereof?

THE MINISTER OF COAL (SHRI PIYUSH GOYAL): (a) and (b) Coal imports have fallen from 217.78 MT in 2014-15 to 190.95 MT in 2016-17. During 2017-18, coal imports increased to 208.27 MT due to increase in demand by the consuming sectors. While